

IN THE HIGH COURT OF JHARKHAND AT RANCHI
Cr. Appeal (DB) No. 484 of 2020

Krishna Toppo @ Tulsi Oraon --- --- Appellant
Versus
The State of Jharkhand --- --- Respondent

CORAM: **Hon'ble Mr. Justice Aparesh Kumar Singh**
Hon'ble Mrs. Justice Anubha Rawat Choudhary
Through: Video Conferencing

For the Appellant : Mr. Ram Naresh Singh, Advocate
For the State : Mr. Shree Prakash Jha, A.P.P.

6/08.09.2021 Learned counsel for the appellant prays for and is allowed two week's time to remove the surviving defects, as indicated in the previous order dated 15.07.2021.

Office to place the file for inspection and removal of defects within the same time on requisition being made.

(Aparesh Kumar Singh, J)

(Anubha Rawat Choudhary, J)

Shamim/